## **BULLETIN PART-II**

(General information relating to legislative and other matters) Wednesday 31 December, 2003/Pausha 10, 1925 (Saka)

No.07

Sub: Special Revision of a Summary Nature of Electoral Rolls with reference to 01.01.2004 as qualifying date-Schedule

A copy of the letter No. CEO/EL.G/101(12)/2003/46936 dated the 22<sup>nd</sup> December, 2003 on the above cited subject received from the Office of the Chief Electoral Officer, Delhi is being sent herewith for the information of Hon'ble members of Delhi Legislative Assembly.

SIDDHARATH RAO SECRETARY